

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.4093/2013

Thursday, this the 19th day of January 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Kunal Satyarthi,
Indian Forest Service (IFS) 1997 Batch
31, Trevor Road, Forest Research Institute, PO New Forest
DehraDun, Uttrakahand – 248006

Presently posted as ADG (Media and Extension)
Indian Council of Forestry Research and Education
Ministry of Environment and Forests, Govt. of India
PO New Forest DehraDun, Uttarakhand - 248006

..Applicant

(Nemo)

Versus

1. Union of India represented by the Principal Secretary
Environment and Forests, Paryavaran Bhawan
CGO Complex, Lodhi Road, Government of India, New Delhi
2. State of Himachal Pradesh, represented by the
Principal Secretary (Forests), Himachal Pradesh
Secretariat, Shimla, Himachal Pradesh 171002
3. Indian Council of Forestry Research and Education
Represented through its Secretary, PO New Forest
DehraDun, Uttarakhand – 248006
4. Principal Central Academy for State Forest Service
Ministry of Environment and Forests, Government of India
PO New Forest DehraDun, Uttarakahand – 248006
5. The Drawing and Disbursing Officer, Central Academy
For the State Forest Service, DehraDun, Uttarakhand

..Respondents

(Mr. H.K. Gangwani, Advocate for respondent Nos. 1, 4 & 5,
Mr. Devashish Chauhan, Advocate for Mr. Rahul Singh, Advocate for respondent
No.2, Mr. Rajesh Katyal and Mr. Sanjay Katyal, Advocates for respondent No.3)

O R D E R (ORAL)

None for the applicant. It is seen from the records that none was present on behalf of the applicant on several previous dates, viz. 08.07.2016, 08.11.2016 and 28.11.2016. Even on 15.09.2016 only a proxy counsel for applicant was present. Looking at it, I am convinced that the applicant has lost interest in prosecuting this matter. As such, the O.A. is dismissed for default and non-prosecution.

(K.N. Shrivastava)
Member (A)

January 19, 2017
/sunil/